of a trailor from the steel made available to him by Hindustan Copper Ltd. for specific lobs connected with the Project.

(b) Hindustan Copper Ltd. have withheld a sum of Rs. 24,000 from the running bills of the contractor. In addition, the Company has indicated that a substantial amount to be paid to the contractor in settlement of his final bills, has been withheld. The contractor has also been asked to bring back the trailor and to replace the entire amount of steel unauthorisedly diverted by him.}

Coal Gasification Plants

*532. SHRI HARSH DEO MALAVIYA : DR. V.A. SEYID MUHAMMAD : SHRI SARDAR AMJAD ALI : SHRI N. R. CHOUDHURY :

Will the Minister of STEEL AND MINES be pleased to refer to the answer to Unstarred Question 393 given in the Rajya Sabha on 26th July, 1974 and state the number of coal gasification plants which are proposed to be set up in the country.

THE MINISTER OF STEEL AND MINES (SHRI K. D. MALAVIYA): The recommendations contained in the report of the Working Group on "Coal gasification" set up by the Planning Commission, are still under consideration.

Involvement of TISCE with Public Sector Coal Mines

*533. SHRIMATI SUSHILA SHANKAR ADIVAREKAR :

SHRIMATI SUMITRA G. KULKARNI

Will the Minister of STEEL AND MINES be pleased to state.

- (a) whether Government have any proposal under their consideration to associate Tata Iron and Steel Company Ltd., with the development of some public sector coal mines; and
- (b) what are the precise details of the proposal and what decision Government have taken in the matter "

THE MINISTER OF STEEL AND MINES (SHRI K D. MALAVIYA) : (a) No, Sir.

(b) Does not arise.

Undesirable activities of a French Diplomat in India

*534. SHRI KHURSHED ALAM KHAN SHRI DEORAO PATIL: SHRI N.R. CHOUDHURY SHRI HARSH DEO MALAVIYA. SHRI SARDAR AMJAD ALI

Will the Minister of EXTERNAL AFF-AIRS be pleased to refer to the answer to Unstarred Question 848 given in the Rajya Sabha on the 15th March, 1974 and state:

- (a) whether the Central Government have since completed enquiries into the case of smuggling of heroin to U.S.A. under diplomatic immunity by a French diplomat; and
- (b) if so, what are the details thereof; and what action has been taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b) Our enquiries revealed that the foreigner had paid noticeably frequent visits to India between 1971 and 1973 and this matter was brought to the attention of the French Government. Steps were also taken to prevent further visits by him to India. As for his activities outside India, since they do not fall within Government of India's jurisdiction, the Government have no information thereon.

भारतीय सांस्कृतिक सम्बन्ध परिषद् के ग्राधि-कारियों पर किया गया व्यय

*5.35. श्री प्रकाशकीर शास्त्री क्या विदेश मती यह बतान की कृपा करेगे कि भारतीय सास्कृतिक सम्बन्ध पिण्यह् के प्रक्षिकारियों तथा कर्मचारियों द्वारा पिछले दो वर्षों में की गई विदेश यात्राओं पर कितना खर्च किया गया ?

†Expenditure incurred on Officials of Indian Council for Cultural Relations

*535. SHRI PRAKASHVIR SHASTRI . Will the Minister of EXTERNAL AFFAIRS be pleased to state what are the details of the expenditure incurred on the visits of officers and staff of the Indian Council for Cultural Relations to foreign countries during the last two years ?]

^{† |} Fuglish Translation